

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. 158 of 1997.  
( UNLISTED )

Date of Order: 10-02-97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.  
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

1. SURINDRA KUMAR MAITI,
2. DR(MRS) REENA DE
3. DILIP KUMAR SAHA
4. GIRI SANKAR MUKHERJEE
5. KALYAN KUMAR DASGUPTA AND
6. SUKHA RANJAN SAMADDAR,

- All working in the Geological Survey of India, Calcutta

....PETITIONERS.

-Versus-

1. Union of India, through the Secretary, Min. of Steel & Mines, New Delhi.
2. Director General, G.S.I., Calcutta.
3. Dy. Director General, G.S.I., Calcutta.
4. Dy. Director General (Personnel), GSI, Calcutta.

....RESPONDENTS.

For the petitioner: Mrs. B. Banerjee (Mukherjee), counsel.

For the respondents: NONE.

O R D E R

A.K. Chatterjee, V.C.

This is filed as an unlisted motion to-day by Mrs. Banerjee (Mukherjee), 1d. counsel, appearing for the petitioners. None appears for the respondents.

This application has been filed by 6 Geophysicists (Junior) of Geological Survey of India, Calcutta, who are

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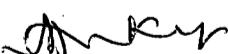
aggrieved by non-holding of DPC in accordance with extant rules for promotion to the posts of Geophysicists (Senior) <sup>concerning a</sup> bearing the pay scale of Rs 3000-4500/-.

Hearing the 1d.counsel for the petitioner and on perusal of the application with all its annexures, we consider it appropriate to dispose of the application itself at this stage with the suitable direction upon the respondents to consider the case of the petitioners and to dispose of the same appropriately according to rules.

Application is, therefore, disposed of with a direction upon the respondents to treat the application with all its enclosures as a representation of the reliefs claimed by the petitioners and in case it is turned down, a speaking order shall be passed within 8 weeks from the date of communication of this order and forthwith be communicated to the petitioners.

Order passed this day be communicated immediately to the respondents.

A Certified Copy of this Order be given to the 1d.counsel for the petitioner.

  
(M.S. Mukherjee)  
Member(A)

  
(A.K. Chatterjee)  
Vice-Chairman.